Economic Cooperation from Foreign Countries for formulation of Fifth Plan

5168. SHRI R. S. PANDEY: Will the Minister of PLANNING be pleased to state:

(a) whether he has initiated discussions with a number of foreign countries with a view to ascertaining their economic cooperation in the context of formulation of Fifth Plan;

(b) if so, names of foreign countries concerned and their views in the matter; and

(c) the conclusions arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (c). Discussions have recently taken place with the representatives of a number of foreign countries for the development of economic cooperation in the near future inclading the Fifth Five Year Plan period. Talks have been held with U.K., France, Japan, U.S.S.R., Irag, Sweden, Czechoslovakia, GDR Singapore, Rumania, Guin-All the countries have expressed ea. their desire to cooperate with India on the basis of mutual benefit. Some sectors where cooperation can be entered into have been tentatively earmarked, but further discussions will be necessary to identify more specifically the area of cooperation.

Ban on influx of Hippies into the Country

5169. SHRI C. K. JAFFER SHARI-EF: Will the Minister of HOME AF-FAIRS be pleased to state whether Government propose to ban the influx of Hippies into our country?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): With a view to limiting the entry and stay in India of foreigners who are likely to be a social nuisance because of their indulgence in narcotics, indecent behaviour, vagrancy, begging, etc. suitable instructions have been issued to the Indian Missions abroad and the State Governments etc.

Stress in the Annual Plan for 1973-74 on Generation of Employment opportunities

5170. SHRI C. K. JAFFER SHAR-IEF: Wil lthe Minister of PLANNING to be pleased to state:

(a) whether Government have made provision in the annual plan for 1973-74 for generation of additional employment opportunities and ensuring minimum facilities with regard to education, housing and drinking water to the bulk of the population; and

(b) if so, the broad outlines thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). The Annual Plan discussions for 1973-74 with Central Ministries and State Governments are still in progress. The Plan will be finalised only by March 1973.

Placing of Television Broadcasting Satellite in Orbit

5172. SHRI RAJDEO SINGH: Will the Minister of SPACE be pleased to state:

(a) whether the scheme of India's Space Scienctists to place in orbit a television broadcasting satellite built and launched wholly by Indian Scientists before the end of 1981 have been cleared by the Government;

(b) whether on being completed synchronous satellite will provide television coverage to virtually each of India's 3000 towns and 5,65,000 villages; and

(c) if so, the total estimated cost of this scheme?

THE PRIME MINISTER, MINIS-TER OF ATOMIC ENERGY, MINIS-TER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCAST-ING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) to (c). The details of synchronous satellite for television broadcast the extent of coverage that can be achieved with such satellite and the estimated cost of such system are still being worked out.

Selection of Officers for Delhi Judicial Service Cadre

5173. SHRI RAJDEO SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in the Delhi Judicial Service Cadre 61 Officers were selected from different States with different pay scales;

(b) whether Officers from different States, notwithstanding their seniority are getting pay according to different pay scales with the result that some senior Officers from one State getting less pay than their Juniors from other States;

(c) whether some Officers with 6 to 8 years service from Uttar Pradesh opted for the pay scale of Delhi Judicial Service but their pay has been fixed at the minimum ignoring their previous service period as a result of which they are getting less pay than they were drawing in their parent State; and

(d) if so, whether Government propose to revise the pay structure and make it more attractive to draw the best Officers from every State?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir, but only 49 actually joined.

(b) At the time of the initial constitution of the Delhi Judicial Service Officers belonging to six different

States were selected. They were enjoying at that time different emoluments and Scales of Pay. The scales of pay in the Delhi Judicial Service being lower than the scales in which some of these officers were drawing pay at the time of their appointment to the Service, they were allowed the option to retain their parent scales as personal to them while holding posts in the Delhi Judicial Service. Consequently, there is no uniformity in the scales in which pay is drawn by officers of the Delhi Judicial Service.

(c) Yes, Sir. The officers have reprensented and the reprensations are under consideration.

(d) There is no proposal at present to revise the pay structure of the Delhi Judicial Service.

Foreign Private Investment and Technical Collaboration

5174. SHRI RAJDEO SINGH: Will the Minister of INDUSTRIAL DEVE-LOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the diversification of entrepreneurship, emphasis on nontraditional industries, reduction in the use of imported materials, reduction in the quantum of external aid and promotion of exports have boosted our industrial growth;

(b) whether Government's policy in respect of foreign private investment which had become increasingly selective and the emphasis now on more technical collaboration are bearing fruits; and

(c) if so, by when the selective foreign private investment and technical collaboration are expected to end once for all?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DE-VELOPMENT (SHRI SIDDHESH-WAR PRASAD): (a) to (c). Yes, Sir. These are some of the factors which have contributed to overall growth